

(2021) 01 SHI CK 0233
In the High Court Of Himachal Pradesh
Case No : Civil Writ Petition No. 127 Of 2020

Joginder Kumar

APPELLANT

Vs

State Of H.P. & Ors

RESPONDENT

Date of Decision : 06-01-2021

Acts Referred:

Citation : (2021) 01 SHI CK 0233

Hon'ble Judges : Tarlok Singh Chauhan, J; Jyotsna Rewal Dua, J

Bench : Division Bench

Advocate : Ashwani Kaundal, Ashok Sharma, Vinod Thakur, Shiv Pal Manhans, Bhupinder Thakur, Seema Sharma, Yudhvir Singh Thakur

Final Decision : Disposed Of

Judgement

Tarlok Singh Chauhan, J

1. The instant petition has been filed for the grant of following reliefs:-

(i) To direct respondents No. 5 and 6 to consider matriculation certificate to be valid and further consider the petitioner for promotion to the post of

Pump Attendant.

2. The grievance of the petitioner is that his 10th Class certificate issued by respondent No.4, Grameen Mukta Vidhyalaya Shiksha Sansthan, is not

being treated as valid certificate for the purpose of promotion to the post of Pump Operator.

3. The similar issue in respect of validity of the certificate(s) issued by respondent No.4, Grameen Mukta Vidhyalaya Shiksha Sansthan, has been

adjudicated by this Court in CWP No.849 of 2019, titled Priyanka Devi versus State of Himachal Pradesh & others, decided on 10.09.2019, wherein, it

has been held that the said institute was duly recognized with Himachal Pradesh

Board of School Education during the period 01.12.2017 to 05.02.2019.

4. It is not in dispute that 10th Class certificate of the petitioner (Annexure P-2), was issued by the Grameen Mukht Vidhyalayi Shiksha Sansthan, during the aforesaid period 01.12.2017 to 05.02.2019. Therefore, the same is valid and effective for all intents and purposes i.e. for promotion, applying for government jobs or getting admission for higher education in the State of Himachal Pradesh.

5. In view of the above, there shall be a direction to the respondent-State to consider the 10th Class certificate of the petitioner issued by Grameen

Mukht Vidhyalayi Shiksha Sansthan, as a valid certificate for promotion, applying to government jobs or getting admission for higher education.

With the aforesaid observations/directions, the instant writ petition stands disposed of, so also pending miscellaneous application.